



NOTIFICATION No.02/2019  
DATED: 12/12/2019



GOVERNMENT OF TAMIL NADU  
PUBLIC (SPECIAL-A) DEPARTMENT

HIGH COURT OF  
JUDICATURE, MADRAS

**DIRECT RECRUITMENT FOR THE POST OF DISTRICT JUDGE  
(ENTRY LEVEL) IN THE TAMIL NADU STATE JUDICIAL SERVICE**

|  |                                       |
|--|---------------------------------------|
| Date of Notification   | 12/12/2019                            |
| Last date for submission of On-line Application                | 08/01/2020                            |
| Last date for remittance of fee through Bank                   | 10/01/2020                            |
| <b>Tentative Schedule of Examination</b>                       |                                       |
| Preliminary Examination (OMR Method)<br>(Forenoon & Afternoon) | March, 2020                           |
| Main Written Examination<br>(Forenoon & Afternoon)             | 2 <sup>nd</sup> week of June,<br>2020 |
| Viva-voce  | August, 2020                          |

Applications are invited from eligible candidates **ONLY THROUGH ONLINE MODE**, i.e. through [www.tn.gov.in](http://www.tn.gov.in) (or) <https://www.mhc.tn.gov.in> for direct recruitment to the post of District Judge (Entry Level) in the Tamil Nadu State Judicial Service, governed by the Tamil Nadu State Judicial Service (Cadre and Recruitment) Rules, 2007, as amended [hereinafter referred to as "the Rules"].

**CAUTION**

- Recruitments are made purely on merit basis.
- The candidates, in their own interest, are cautioned against touts and agents who may indulge in cheating by making false promises of securing appointment through unfair means.
- High Court of Madras will not be responsible or liable for any loss that may be occasioned to any applicant, on account of indulging in such activity with such unscrupulous elements.
- Candidates indulging in unfair means by approaching the Recruitment body either in person or through anyone will be disqualified from appointment.
- Applicants are solely responsible for their claims made in online application. They cannot blame the service providers like internet cafe/browsing centre/Common Service centres for the mistakes made while applying online for recruitment. Applicants are advised to check the filled in online application before finally submitting the same.